

Export of Finished Stainless Steel Goods

1115. SHRI BHOGENDRA JHA : Will the Minister of COMMERCE be pleased to state :

(a) whether All India Steel Industries' Association had represented to the Minister through a letter dated 26th April, 1983 its case for removal of irritants in the way of large scale export of finished stainless steel goods, if so, details thereabout and Government's reaction thereon ; and

(b) whether the Association has also represented through its letter dated 10 June, 1983 for exemption from duty tariff item No. 68 on utensils ; if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir. All India Stainless Steel Industries Association in their letter dt. 26th April, 83 raised the following points :

- (i) The input-output ratio for duty free import be increased to 1.330 to 1 kg. on export of finished stainless steel products.
- (ii) The input-output norms for Stainless Steel utensils, hospital ware etc. be reflected in Annexure V to Appendix 19.
- (iii) Stainless Steel raw material be made available from Salem steel plant at international prices or the exporters of these commodities may be allowed to resort to direct import.

These issues had been earlier raised by All India Stainless Steel Industries Association, in their representations made in Oct., and Dec., 1982 and were considered by the Government in late 1982. It had not been possible to agree to the proposal for raising the input-output ratio for duty free import or for including the input output norms in Annexure 5 to Appendix 19. As regards

supply of Stainless Steel raw material at international prices, the Association was advised to get in touch with the steel supplying authorities in this regard. The decisions taken in the matter have been communicated to the Association.

(b) A representation was received from the All India Stainless Steel Industries Association for exempting Stainless Steel Utensils from payment of excise duty under tariff item No. 68. The request had been considered by Government and it has not been found possible to accede to the request. A reply has been sent accordingly.

पंजाब नेशनल बैंक की लुधियाना शाखा
में की गई धोखाधड़ी

1116. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब में पंजाब नेशनल बैंक की लुधियाना शाखा में, जाली बैंक ड्राफ्ट जारी करके 70 लाख रुपये की धोखाधड़ी की गई है;

(ख) यदि हां, तो जाली ड्राफ्ट जारी करने के क्या कारण थे और वे कितने थे ;

(ग) इस धोखाधड़ी में कितने लोग शामिल पाये गये और उन्हें क्या दण्ड दिया गया; और

(घ) यदि कोई कार्यवाही नहीं की गई है तो इसके क्या कारण हैं और तत्संबंधी ब्यूरो क्या है ?

वित्त मंत्रालय में उप मंत्री (श्री जनाब न पुजारी) : (क) से (घ) पंजाब नेशनल बैंक ने सूचित किया है कि उसकी मिल्लर गंज (लुधियाना) शाखा के जरिए ऐसे 74 जाली ड्राफ्ट, जो मानों भारतीय स्टेट बैंक की विभिन्न शाखाओं द्वारा जारी किए गए हों, दर्ज और संग्रहीत किए गए थे। भारतीय स्टेट बैंक ने सूचना दी है कि उसने यह मामला जांच के वास्ते केन्द्रीय जांच ब्यूरो (सी०बी०आई०) को

सौंप दिया है। चूंकि सी०बी०आई० ने अभी जांच पूरी नहीं की है, अतः इसके बारे में ब्यौरे प्रकट करना लोक हित में नहीं है क्योंकि इससे जांच पर प्रतिकूल प्रभाव पड़ सकता है।

Development of Tourism in India is Slow

1117. SHRI G. M. BANATWALLA :
SHRI M. RAMGOPAL REDDY :
Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state :

(a) whether it is a fact that development of tourism in India is very slow as compared to other foreign countries ;

(b) whether it has come to the notice of Government that due to the non-availability of proper facilities, tourists coming to India stay in India for a period of one week whereas those tourists stay in Sri Lanka for about 3 weeks where more facilities are available to them ; and

(c) whether Government propose to provide them the same facilities which are available in a small country like Sri Lanka and what are the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI KHURSHEED ALAM
KHAN) : (a) No, Sir. The world tourism has registered a growth of 7.8% per annum during the period 1950-1982; the same in the case of India was 15% per annum during the period 1951-1982.

(b) No, Sir. The average stay of foreign tourists visiting India during the last three years ranged from 25 to 27 days (excluding nationals of Pakistan and Bangladesh). The same in the case of Sri Lanka was about 11 days.

(c) No precise comparison is possible as India is a multideestination country compared to Sri Lanka which is, by and large, a single destination country. However, efforts are constantly being made to provide

and improve facilities i.e. accommodation, transportation, beach resorts etc. to international standards.

Tourists Charter Flight to India on Selective Point-to-Point Basis

1118. SHRI ANANTHA RAMULU
MALLU : Will the Minister of
TOURISM AND CIVIL AVIATION be
pleased to state:

(a) whether his Ministry has recently announced that tourists charter flight to India on a selective point-to-point basis would be a major feature of the new tourism plan ; and

(b) if so, the details regarding the revised plan of Government and the performance of the overseas offices in the previous year in this regard ?

THE MINISTER OF STATE OF THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI KHURSHEED ALAM
KHAN) : (a) and (b) Promotion of tourist charters is an on going process and is part of the promotional programme of this Department and the work of its overseas tourist offices. With a view to attracting a larger measure of tourist traffic to India in the light of the targets for VIth and VIIth Plans the promotion of tourist charters is being accelerated. As a result, in the year 1982-83 M/s. Atash S.A. Geneva received approval to operate a series of weekly charter for Munich/Delhi Munich and 14 charter were operated which carried approximately 2000 tourists. For the year 1983-84 the Ministry has so far given approval to two charter operators from UK and one from Austria.

Rice in Prices Index for Commodities

1119. SHRI MOOL CHAND DAGA :
SHRI SATYENDRA NARAIN
SINHA :
SHRI BHIM SINGH :
SHRI RAVINDRA VERMA :
Will the Minister of FINANCE be pleased to state :